

been completed. Work on Guntakal-Kalluru section is being taken up, while land acquisition proceedings for new line portion from Pendekattu Gooty are in progress.

(iv) *Secunderabad-Mudkhed and Jankampet Bodhan Section (partly in Maharashtra)*

The requisite clearances for this work have been obtained. Preliminary arrangements for commencing the work are on hand.

(v) *Dharmavaram-Pakala section*

The work would be taken up after the requisite clearances have been obtained.

(vi) *Naupada-Gunupur section*

The work would be taken up after the requisite clearance has been obtained.

(c) The total expenditure likely to be incurred on these projects is Rs. 1223.43 crores which is the cost of the above gauge conversion works, at current prices.

Users charges at Calicut Airport

381. SHRI MULLAPALLY RAMACHANDRAN :

SHRI G.M. BANATWALLA :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether any airport users fee is charged at the Calicut Airport;

(b) if so, the full details thereof;

(c) whether the users charge being levied on passengers bound for foreign countries from Calicut Airport has been discontinued.

(d) if not, the reasons for the same;

(e) whether any representation has been received against the levy of users charge at Calicut Airport; and

(f) if so, the reaction of the Government thereto ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) and (b) Yes Sir. A sum of Rs. 500/- per passenger is a chargeable towards User's Development Additional Fee (UDAF) from embarking international passengers at Calicut Airport w.e.f. 01.10.95.

(c) No, Sir.

(d) to (f) The matter is before the Hon'ble High Court of Kerala. The case is, at present, sub-judice.

Operation of Senchoa-Silghat Railway Section

382. SHRI NRIPEN GOSWAMI : Will the Minister of RAILWAYS be pleased to state :

(a) whether Senchoa-Silghat railway section has not been in operation since 1993;

(b) if so, the reasons therefor;

(c) whether the Government are considering to re-open the said railway line; and

(d) if so, the time by which it is likely to be re-opened?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) It was closed after gauge conversion of the main line from Guwahati to Lumding & Chapramukh-Halbergaon.

(c) Yes, the matter is under consideration.

(d) No target has yet been fixed.

Construction of Over Bridges

383. SHRI AMAR ROY PRADHAN : Will the Minister of RAILWAYS be pleased to state :

(a) the number of railway over-bridges sanctioned for construction in West Bengal, location-wise;

(b) the funds allocated for the purpose; and

(c) the time by which construction works are likely to be started and completed ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (c) The following works are sanctioned to West Bengal on cost sharing basis:

S. No.	Name of Road Over bridges With Locations	Funds Provided During Current Year 1998-99 (Rs. in lakh)	Progress	To be Completed by
1	2	3	4	5
1.	ASANSOL :- Road Overbridge in lieu of old bridge No. 533 on Burnpur-Asansol section at Km. 332/13-14	40.00	Shifting of utility services is in progress	June 1999